

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/127(CHE)/2021
NAME OF THE PETITIONER(S) : Central Bank of India
NAME OF THE RESPONDENTS : Bhanu Ramesh
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. B Raghavulu Naidu for the Petitioner.

Ld. Counsel Shri. Vikram P Jain for the Respondent.

Shri. Natanagopal, IRP in person.

Pleadings in the petition are complete.

Report of IRP is also available recommending initiation of IRP against the personal guarantor.

List the petition for hearing on **13.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)